

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 30.07.2019 (TUESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 577 of 2019	RRP Housing Pvt Ltd & Ors. Vs. Sri Adinath Enterprises.	S.Nagarajan	
2.	Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. Small Industries Development, Bank of India & Anr.	Priyadarshi Chaitanyashil	Alok Dhir -R1 Pooja Singh-R2

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 746 of 2019	Spicejet Ltd. Vs. Affordable Infrastructure and Housing Projects Pvt. Ltd.	Varun K. Chopra	Angad Sandhu
4.	Comp. App. (AT) (Ins) No. 768 of 2019	Kuber Enterprises. Vs. Gammon India Ltd.	Rajneesh Chopra	
5.	Comp. App. (AT) (Ins) No. 769 of 2019	Janak Dhawan. Vs. Famous Innovations Digital Creative Pvt Ltd & Ors.	Anuj Shah	
6.	Comp. App (AT) No. 170 of 2019	PROQ Venture Advisors Pvt Ltd. Vs. ROC Mumbai & Anr.	Alakh Alok Srivastava	
7.	Comp. App (AT) No. 192 of 2019	Enness Capitals Pvt Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd & Ors.	Vipul Ganda	Y.Suryanarayana
8.	Comp. App (AT) No. 198 of 2019	Santosh Chetal. Vs. Alag Intco Hotels Pvt Ltd & Ors.	Nikhil Jain	
9.	Comp. App (AT) No. 199 of 2019	Navneet Gupta. Vs. Bharat Tractors Pvt Ltd & Ors.	Saurabh Kalia	Ravi Tyagi

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 248 of 2019	Aishwarya Structural Vs. Matrix Metals Traders Pvt Ltd & Ors.	Amit Kumar Dogra	Shusant Kumar Sarkar-R3 Pramod Kumar-R4
11.	Comp. App. (AT) (Ins) No. 112 of 2019	Venus Cotsyn (India) Ltd. Vs. G.L Jain Button Store Pvt Ltd.	Harsh Garg	Gurcharan Singh
12.	Comp. App. (AT) (Ins) No. 130 of 2019	Shyam Metalics And Energy Ltd. Vs. Rathi Steel And Power Ltd.	Pratiksha Sharma	Rakesh Kr. Jain

13.	Comp. App. (AT) (Ins) No. 275 of 2019	Pankaj Kikavat Vs. Bank of India & Anr.	Nitin Mishra	Medha Tandon-R1 Sreevita Ghosh(R- ARC)
14.	Comp. App. (AT) (Ins) No. 316 of 2019	Abhishek Jaiswal Vs. Raj Process Equipments & Systems Pvt. Ltd. & Anr.	Amit Jaiswal	Pratiksha Sharma
15.	Comp. App. (AT) (Ins) No. 407 of 2019	C. Shivakumar Reddy Vs. Dena Bank & Anr.	Goutham Shivshankar	Divyanshu Sahay- R1 Shradha Narayan- R2
16.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1
17.	Comp. App. (AT) (Ins) No. 419 of 2019	Mahesh Kumar Sharma Vs. Sagu India Holdings Ltd & Anr.	S.M.Sundaram	Pankaj Bhagat-R1
18.	Comp. App. (AT) (Ins) No. 461 of 2019	Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors. With	Anannya Ghosh	Anoop Prakash Awashti-R1 Jatin Kumar- R2&R4 Rajesh Kumar Gautam-R3
19.	Comp. App. (AT) (Ins) No. 613 of 2019	Abhay. Vs. Dushyant Dave & Ors.	Akhil Sachar	
20.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors. With	Shikhar Mittal	K. Datta Abhishek Anand- RP
21.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt Ltd.&Ors.	S.L.Gupta	K. Datta Abhishek Anand- R5
22.	Comp. App. (AT) (Ins) No. 493 of 2019	Bhaaskaran Rangarajan. Vs. Info Drive Software Ltd.	Sanjana Saddy	
23.	Comp. App. (AT) (Ins) No. 508 of 2019	Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd.	Mahesh Agarwal	Rakesh Sinha
24.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt Ltd.	Achal Gupta	Sunil Tyagi
25.	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Sumesh Dhawan	Aashish Makhija

After the above or 12: 00 noon, whichever is earlier.

For Hearing

26.	Comp. App. (AT) (Ins) No. 745 of 2018 Part Heard	Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Pulkit Deora	Rakesh Kumar (R1 & R2), Moulshree Shukla (R3)
27.	Competition App. (AT) No. 16 of 2019	All India Online Vendors Association. Vs. Competition Commission Of India &Ors.	Nidhi Khanna	Rajshekhhar Rao

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Pronouncement of Order

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 536 of 2019 & I.A No. 1857 of 2019	IDBI Bank Ltd. Vs. Anuj Jain IRP, Jaypee Infratech Ltd. & Anr. With	Bishwajit Dubey	Sumant Batra (IRP)
2.	Comp. App. (AT) (Ins) No. 708 of 2019	Jaypee Greens Krescent Home Buyers Welfare Association & Ors. Vs. Jaypee Infratech Ltd Through Anuj Jain, Interim Resolution Profession.	Shivam Pandey	Sumant Batra –RP Yogesh Sharma- NBCC

For Orders

3.	Comp. App. (AT) (Ins) No. 330 of 2018	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	Shiv Kumar	Prakash K.Pandya- R.P.
4.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	Shashank Agarwal	Rohan Agrawal (R1), Ekta Choudhary
5.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
6.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397- 399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin

7.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
8.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	K.K Sharma	Chetan S Dhore-R1 Aishwarya G –R2 Akshat Kulshresha-R3

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 230 of 2019	KSB Shanghai Pump Company Ltd Vs. Lanco Infratech Ltd & Ors. With	Amar Gupta	Vaijayant Paliwal Mishra-R1
10.	Comp. App. (AT) (Ins) No. 234 of 2019	TLT – Turbo (Sichuan) Co. Ltd. Vs. Lanco Infratech Ltd. & Ors. With	Kaustav Saha	Vaijayant Paliwal Mishra-R1
11.	Comp. App. (AT) (Ins) No. 235 of 2019	Beijing Power Equipment Group Co. Ltd. Vs. Lanco Infratech Ltd. & Ors.	Kaustav Saha	Vaijayant Paliwal Mishra-R1

For Hearing

12.	Comp. App. (AT) (Ins) No. 568 of 2018 Part Heard	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
13.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
14.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2
15.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R-1), Sridhar Potaraj (R-2), ML Lohaty(R4 to R6)

Note: The Court will rise at 3:00 PM.

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By Order
-sd/-
Registrar